

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-214

CA (CAA) - 27/230-232/ND/2020

COMP.APPL /49/2020

IN THE MATTER OF:

Focus Buildwell Pvt Ltd and MSG Finance India Pvt Ltd

....Applicant

SECTION

U/s 230-232

Order delivered on 30.09.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Ms. Shankari Mishra proxy for Ms. Tania Sharma Adv. For RD and OL, Mr. Ashish Bhala CA and Mr. Kunal Sharma and Mr. Zehra Khan for IT Deptt.

For the Respondent

:

ORDER

Hon'ble Member (T) has recused himself for hearing , so, under such circumstances, office is directed to write a letter to Hon'ble Acting President, NCLT, New Delhi regarding the transfer of this case from this Bench to any other Bench.

List the case on **16.10.2020**.


(K.K. VOHRA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)